

Foreign Collaboration

1390. SHRI LOBO PRABHU: Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the details of foreign firms who had asked for collaboration for the manufacture of industrial items during the last two years and who have either been refused permission to start their interests in India or whose applications have been pending decision;

(b) the reasons for rejection of their requests or delay in the disposal of their applications; and

(c) whether it is a fact that the delay in the disposal of requests of foreign entrepreneurs by Government is hampering the inflow of foreign private capital in the country and its industrial development?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (c). The information is being collected and it will be laid on the Table of the House.

Spindles of Loans in Textile Mills..

1391. SHRI N. K. SOMANT: Will the Minister of COMMERCE be pleased to state:

(a) the number of textile mills which have invested in other industries;

(b) how many spindles and looms are installed in such textile mills and what percentage these spindles and looms constitute of the total spindles and looms installed in the country;

(c) how these mills have fared as compared to other mills in the country which have not invested in other concerns; and

(d) how many of such mills have closed down and how many of them are suffering from losses in 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (d). The information is being collected and will be laid on the Table of the House.

Import of Rice from Japan by Kerala Government

1392. SHRI A. SREEDHARAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the Government of Kerala has sought the permission of the Central Government to import rice from Japan in barter for export of ilmenite to Japan;

(b) if so, whether permission has been granted; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (c). A barter proposal from a private party was received through the Kerala Government involving the export of ilmenite and import of rice from Japan. The matter is under consideration.

Cotton Stocks with Bhivani and Co.

1393. SHRI SHASHIBHUSHAN BAJPAI: Will the Minister of COMMERCE be pleased to state:

(a) whether the Textile Commissioner is required to verify the stocks shown in the books of various cotton mills;

(b) if so, whether he conducted any enquiry to find out whether the stock shown in the records of Bhivani and Company were lying in the mills or disposed of; and

(c) if so, the results of the enquiry?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No. Sir.

(b) and (c). Do not arise.